

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.1346
TO BE ANSWERED ON 19.09.2020

POLICY ON CONSTRUCTION AROUND CENTRALLY PROTECTED MONUMENTS

1346. SHRI SUDHAKAR TUKARAM SHRANGARE:
MS. PRATIMA BHOUMIK:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is in the process of revisiting the policy on construction around centrally protected monuments and classify them based on their historical significance;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to formulate a law that balanced preservation of monuments of historical significance and development of infrastructure around them keeping in mind the needs of tourists as well as those who live around them?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR CULTURE AND TOURISM

(PRAHLAD SINGH PATEL)

- (a)to (c) Yes, Sir. The Government is in the process of examining the policy related to construction around centrally protected monuments in consultation with the concerned Ministries.
